

ITEM NO.7

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No. 8418/2018

(Arising out of impugned final judgment and order dated 02-02-2018 in CO No. 1476/1980 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BADRI PRASAD (DEAD) THR. LRS

Petitioner(s)

VERSUS

RAM AKCHHAIBER (DEAD) THR. LRS & ORS.

Respondent(s)

(WITH PRAYER FOR INTERIM RELIEF AND IA No.47100/2018-EXEMPTION FROM FILING O.T.)

Date : 06-07-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. S.R. Sigh, Sr. Adv.  
Mr. Dhruv Paliwal, Adv.  
Mr. Mangal Prasad, Adv.  
Ms. Sumita Pandit, Adv.  
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Fuzail Ahmad Ayyubi, AOR (NP)

UPON hearing the counsel the Court made the following  
O R D E R

At the request made on behalf of learned counsel for the respondents, list the matter on 09.07.2018.

[ Charanjeet Kaur ]  
A.R. -cum-P.S.

[ Indu Kumari Pokhriyal ]  
Asstt. Registrar